

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2945/2010
(From the judgement and order dated 13/05/2009 in CMWP No.
534/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.& ORS. Petitioner(s)
VERSUS
GRAND SLAM FITNESS(P) LTD. Respondent(s)
(With appln(s) for exemption from filing c/c of the impugned
Judgment,exemption from filing O.T. and prayer for interim relief
and office report)

WITH
SLP(C) NO. 12688 of 2010
(With prayer for interim relief)

Date: 07/01/2011 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTA

For Petitioner(s)	Mr. Sunil Gupta, Sr. Adv.
	Mr. Shail Kr. Dwivedi, AAG
	Mr. Gunnam Venkateswara Rao, Adv.
	Mr. Manoj Kumar Dwivedi, Adv.

For Respondent(s) Ms. Laxmi Kumaran, Adv.
In SLP 2945/10 Mr. Manu Beri, Adv.
Mr. Ashish Agarwal, Adv.
Mr. Prashant Kumar, Adv.

In SLP 12688/10 Mr. Pragyan P Sharma, Adv.
Mr. P.V. Yogeswaran, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

The appeals will be heard on the SLP paper books. Additional documents, if any, may be filed by the parties.

[Charanjeet Kaur]
Court Master

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[ Kusum Gulati ]
Court Master
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